

GOVERNMENT OF INDIA  
MINISTRY OF PLANNING

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3023**  
TO BE ANSWERED ON 27.03.2023

**SPECIAL ECONOMIC PACKAGE TO STATE OF MAHARASHTRA**

3023 DR. ANIL SUKHDEORAO BONDE:

Will the Minister of PLANNING be pleased to state:

- (a) the names of the States that have been given special economic package during the last four years;
- (b) the policy and the guidelines followed by Government while announcing such special economic packages;
- (c) whether Government contemplates to provide special economic package to Maharashtra; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

**(RAO INDERJIT SINGH)**

(a) to (d) Special packages to different States are considered by the Central Government based on the needs of the different States. As per the Fourteenth Finance Commission (FFC) recommendations, the Union Government has increased the share of net shareable taxes to the States from 32% earlier to 42% for 2015-20. Similarly, the Fifteenth Finance Commission has also retained the increased devolution of funds with net shareable taxes to the States at 41% (1% reduction due to the change in status of the erstwhile State of Jammu & Kashmir). The objective has been to provide more untied resources to the States and to fill the resource gap of each State to the extent possible through tax devolution. Also, post-devolution revenue deficit grants have been provided to States where devolution alone could not cover the assessed gap. Currently, there is no such proposal under consideration of NITI Aayog to provide a special economic package to the state of Maharashtra.

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